

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 36 OF 2019 IN
APPEAL NO. 22 OF 2019 & IA No. 1483 of 2018**

Dated: 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Lakshyajit Singh
Mr. Tushar Srivastava
Mr. Ambuj Dixit for R-2

ORDER

As agreed by learned counsel for the parties, list the application (IA No. 36 of 2019) for further hearing on **22.04.2019 at 2.30 p.m.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk